# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO - 5372 ANSWERED ON 03<sup>RD</sup> APRIL, 2025

#### **DELAY IN COMPLETION OF NH PROJECTS**

### **5372. SHRI TANUJ PUNIA:**

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

# be pleased to state:

- (a) the number of National Highways (NHs) projects that failed to be completed on schedule since 2014 in the country, State-wise including Barabanki district of Uttar Pradesh;
- (b) the reasons for severe delays in construction of NHs and other related projects in the country;
- (c) whether there is any cost escalation due to such delays, if so, the details thereof; and
- (d) the amount of loans availed by National Highways Authority of India (NHAI) for various projects since 2015, year-wise?

## **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

# (SHRI NITIN JAIRAM GADKARI)

(a) There are 683 ongoing projects started since 1st April, 2014, that have spilled beyond their original completion schedule, without

attaining any of the various stages of project completion. The State/Union Territory-wise details are at Annexure-I.

- (b) The primary reasons for delay in NH projects are issues / bottlenecks relating to land acquisition, statutory clearances / permissions, utility shifting, encroachment removal, law & order, financial crunch of Concessionaire / Contractor, poor performance of Contractor / Concessionaire, and Force Majeure events like Covid-19 pandemic, heavy rainfall, floods, cyclone, landslides/avalanches etc.
- (c) All delayed projects do not face cost escalation. If delay is not attributable to the Contractor, price escalation is paid as per contract conditions, which may or may not result in additional cost, depending upon final value of price escalation determined on actual completion of project and final settlement of bills. If delay is attributable to the Contractor, damages are imposed and there is no additional cost due to delay.
- (d) The Year-wise details of loans raised by National Highways Authority of India (NHAI) in the form of Internal & Extra Budgetary Resources (IEBR) since April 2015 is at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 5372 ANSWERED ON 03.04.2025 ASKED BY SHRI TANUJ PUNIA REGARDING DELAY IN COMPLETION OF NH PROJECTS

State/UT wise details of projects spilled beyond their original completion schedule without attaining any of the various stages of project completion

Sr.		
No.	State/UT's	No of Projects
1	Andaman and Nicobar	3
2	Andhra Pradesh	41
3	Arunachal Pradesh	9
4	Assam	16
5	Bihar	37
6	Chhattisgarh	22
7	Dadra and Nagar Haveli And Daman and Diu	1
8	Delhi	3
9	Goa	10
10	Gujarat	20
11	Haryana	7
12	Himachal Pradesh	17
13	Jammu and Kashmir	28
14	Jharkhand	14
15	Karnataka	40
16	Kerala	15
17	Madhya Pradesh	21
18	Maharashtra	76
19	Manipur	23
20	Meghalaya	6
21	Mizoram	14
22	Nagaland	6
23	Odisha	30
24	Punjab	20
25	Rajasthan	27
26	Sikkim	12
27	Tamil Nadu	29
28	Telangana	37

Sr. No.	State/UT's	No of Projects
29	Tripura	6
30	UT Ladakh	5
31	Uttar Pradesh	42
32	Uttarakhand	32
33	West Bengal	14

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 5372 ANSWERED ON 03.04.2025 ASKED BY SHRI TANUJ PUNIA REGARDING DELAY IN COMPLETION OF NH PROJECTS

Year-wise details of loans raised by NHAI in the form of Internal & Extra Budgetary Resources (IEBR) since April 2015

Year	IEBR (Rs. in crores)
2015-16	23,281
2016-17	33,118
2017-18	50,533
2018-19	61,217
2019-20	74,988
2020-21	65,036
2021-22	65,150
2022-23	798
2023-24	Nil
2024-25	Nil

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